## Minutes for cases under Special Advance Authorization Scheme for Export of Articles of Apparel and Clothing Accessories (Para 4.04A of FTP) meeting No.04-84 dated 15.10.2020 Actually held on 27.11.2020

Case No.1	
	M/s. Shahi Exports Pvt. Ltd. (SPL)
110 Mocting 110.04-AMIZI dated 15.10.2020	F. No. 01/84/171/00447/AM-21/DES-V
actually held on 27.11.2020	

**Decision:** M/s. Shahi Exports Pvt. Ltd. vide their application dated 29.10.2020 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List			
Ladies Blazer (Style No.523242) made of 100% Linen Yarn dyed Woven Fabric GSM 215 (Tolerance + or - 10%) The copy of the application in the state of	(Nos.)	100% linen Vom D	Qty Recommended 2760.00 (Sq. Mtrs.)

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

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Case No.2  NC Meeting No.04-AM21 dated 15.10.2020 actually held on 27.11.2020	M/s. Shahi Exports Pvt. Ltd. (SPL) F. No. 01/84/171/00448/AM-21/DES-V		

**Decision:** M/s. Shahi Exports Pvt. Ltd. vide their application dated 29.10.2020 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Woven Eshair OCA (Nos.) Wo	Contract of import item Contract Contra
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The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

M/s. Shahi Exports Pvt. Ltd. (SPL) F. No. 01/84/171/00449/AM-21/DES-V	

**Decision:** M/s. Shahi Exports Pvt. Ltd. vide their application dated 29.10.2020 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

अपर नवानवराजे विवेदा स्थापाच महानि जालप जाणिका एवं सहीत नजालय

Details of Export List Ladies Blazer (Style No.522553) made of 100% Linen Yarn dyed Woven Fabric GSM 215 (Tolerance + or - 10%)	(Nos.)	Woven Fabric GSM 215 (Tolerance + or – 10%)	Qty Recommended 21284.00 (Sq. Mtrs.)
The copy of the application is being t	Forwardes	4- 41	

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

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Case No.4  NC Meeting No.04-AM21 dated 15.10.2020 actually held on 27.11.2020  Decision: M/s Pioba Clabal Francisco	M/s. Richa Global Exports Pvt. Ltd. (SPL) F. No. 01/84/171/00450/AM-21/DES-V

**Decision:** M/s. Richa Global Exports Pvt. Ltd. vide their application dated 02.11.2020 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List Ladies Skirt 100% Viscose (Rayon) Printed Woven Fabric GSM 130 (Style No.71510) (Tolerance + or - 10%)	Qty 3141 (Nos.)	Printed Woven Fabric GSM 130 (Tolerance + or	3.50 Sq. Mtr/Pos
e copy of the application is being for		-10%)	

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.5	
NC Meeting No. 04 ANOL 1	M/s. Richa Global Exports Pvt. Ltd. (SPL) F. No. 01/84/171/00436/AM-21/DES-V
Decision: M/s Richa Global Event Day	

**Decision:** M/s. Richa Global Exports Pvt. Ltd. Vide their application dated 21.10.2020 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. Based on written comments submitted by O/o DCMSME dated 26.11.2020, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty
Ladies Full Sleeve Smoking Blouse of 70% Lyocell (Tencel) 30% Cotton Printed Woven Fabric GSM 80 (+ or – 10%) Style No. 556694-560958  The copy of the application is being forward.	Maa	70% Lyocell (Tencel) 30%Cotton Printed Woven Fabric GSM 80 (+ or – 10%)	@ 3.30

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.6  NC Meeting No.04-AM21 dated 15.10.2020 actually held on 27.11.2020	M/s. Richa Global Exports Pvt. Ltd. (SPL) F. No. 01/84/171/00451/AM-21/DES-V
- J Mora on 27.11.2020	

विदेश व्यापार नहां शालय वाणिक्य एवं उद्योग नवालय भारत सर्व Decision: M/s. Richa Global Exports Pvt. Ltd. vide their application dated 03.11.2020 has requested for prior fixation of norms in case of quantity based Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 of HBP, Vol.I, for AM 2015 -2020 of the Duty exemption Scheme. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List Qty Details of import item Qty Ladies Trouser with Fabric Belt 59% Recommended 3141 59% Cotton 38% 19667.00 Cotton 38% Tencel (Lyocell) 3% (Nos.) Tencel (Lyocell) 3% spandex Unbleached Woven Fabric (Sq. Mtrs.) spandex Unbleached GSM 290 (Tolerance + or - 10%) Style Woven Fabric GSM No. 72622SPP000031 -290 (Tolerance + or -72722SPP000031 - 72822SPP00003110%)

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

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Case No.7  NC Meeting No.04-AM21 dated 15.10.2020 actually held on 27.11.2020	M/s. Richa Global Exports Pvt. Ltd. (SPL) F. No. 01/84/171/00452/AM-21/DES-V
Decision: M/s. Richa Global Exports Pyt 1 td	1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1

Decision: M/s. Richa Global Exports Pvt. Ltd. vide their application dated 03.11.2020 has requested for prior fixation of norms in case of quantity based Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 of HBP, Vol. 1, for AM 2015 -2020 of the Duty exemption Scheme. The Committee considered the case as per agenda along with other relevant papers and decided to ask the firm to furnish the "Measurement chart" of each export product. The case stands deferred for re-listing.

C. N. O.	
Case No.8  NC Meeting No.04-AM21 dated 15.10.2020 actually held on 27.11.2020	M/s. Shahi Exports Pvt. Ltd. (SPL) F. No. 01/84/171/00444/AM-21/DES-V
Decision: M/s Shahi Evports D. J. V. J. J.	

Decision: M/s. Shahi Exports Pvt. Ltd. vide their application dated 21.10.2020 has requested for prior fixation of norms in case of quantity based Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (I) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on written comments of Sh. RA Lal dated 06.11.2020, the Committee approved the input output norms as

Details of Export List	Qty	Details of import item	Qty.
Mens Cargo Trouser (Style No.103159) made of 59% Cotton 39% Polyester 2% Elastane (Spandex) Dyed Woven Fabric GSM 271 and	5150 (Nos.)	59% Cotton 39% Polyester 2% Elastane (Spandex) Dyed Woven Fabric GSM 271 (Tolerance + or – 10%)	Recommended 11845.00 (Sq. Mtrs.)
95% Nylone 5% Elastane (Spandex) Dyed Woven Fabric GSM 230 (Tolerance + or - 10%)		95% Nylone 5% Elastane (Spandex) Dyed Woven Fabric GSM 230 (Tolerance + or - 10%)	4326.00 (Sq. Mtrs.)

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the

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same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.9	M/a Calalla E
NC Meeting No.04-AM21 dated 15.10.2020	M/s. Gokaldas Exports Ltd.
actually held on 27.11.2020	F. No. 01/84/171/00454/AM-21/DES-V
Decision: M/s Gokaldes Experts 141	

**Decision:** M/s. Gokaldas Exports Ltd. vide their application dated 09th November 2020 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	
Bib Overall (Men) made of 100% Cotton Printed Woven Fabric, GSM 410 +/- 10%,	5000 Nos.	100% Cotton Printed Woven Fabric, Width 61 inches +/- 5%, GSM 410 +/- 10%	Qty. Recommended 17043 Sq. Meters
with Lining and Polyester Wadding. Style # 101226		100% Nylon Taffeta Woven Lining Fabric, Width 60 inches +/- 5%, GSM 65 +/- 10%	12573 Sq. Meters
			65% Polyester and 35% Cotton Twill lining fabric Width 66 inches +/- 5%, GSM 160 +/- 10%
he copy of the application i		100% polyester Poly wadding, width 60 inches +/- 5% GSM 80 +/- 10%	15240 Sq. Meters

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.10	M/c Calcalde E
IC Meeting No.04-AM21 dated 15.10.2020	M/s. Gokaldas Exports Ltd.
ctually held on 27.11.2020	F. No. 01/84/171/00455/AM-21/DES-V

**Decision:** M/s. Gokaldas Exports Ltd. vide their application dated 09th November 2020 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of input output norms as un	nder:
	4.5	Details of import item	Qty.
Biberall (Men) made of 100% Nylon Cordura Coated Woven Fabric, GSM 235 +/- 10%, Style	50000 Nos	100% Nylon Cordura Coated Woven Fabric, Width 57 inches, +/- 5%, GSM 235 +/- 10%	Recommended 231648 Sq. Meters
# 104461		04461	100 % Nylon Lining Fabric Width 57 inches +/- 5%, 73 GSM +/- 10%
	65% Polyester 35% Cotton Twill Lining fabric width 66 inches +/- 5%, GSM 160 +/- 10%	20955 Sq. Meters	
copy of the application is		100% Polyester wadding width 60 inches +/- 5% GSM 150 +/- 10%	152400 Sq. Meters

The copy of the application is being forwarded to the concerned RA for further necessary action and

विदेश व्यापार महानि गालन बाणिज्य एवं उद्योग जालर भारत सरव compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.11	M/s. Gokaldas Exports Ltd.
NC Meeting No.04-AM21 dated 15.10.2020 actually held on 27.11.2020	F. No. 01/84/171/00456/AM-21/DES-V

**Decision:** M/s. Gokaldas Exports Ltd. vide their application dated 09th November 2020 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty. Recommended
Coverall (Men) made of 100% Nylon Cordura Coated Woven Fabric, GSM 235 +/- 10%	5000 Nos	100% Nylon Cordura Coated Woven Fabric, Width 57 inches, +/- 5%, GSM 235 +/- 10%	29680 Sq. Meters
and 80% Cotton 20% Polyester Bedford		100 % Nylon Lining Fabric Width 57 inches +/- 5%, 73 GSM +/- 10%	20269 Sq. Meters
Corduroy, GSM 356 +/- 10%. STYLE NO 104464	oy, GSM 356 +/-	65% Polyester 35% Cotton Twill Lining fabric width 66 inches +/- 5%, GSM 160 +/- 10%	2096 Sq. Meters
		100% Polyester Tricot Knitted Lining Fabric, Width 62 inches +/- 5%, GSM 201 +/- 10%	787 Sq. Meters
		80% Cotton 20% Polyester Bedford Corduroy, Width 60 inches, +/- 5%, GSM 356 +/- 10%	762 Sq. Meters
20 0000 064h !		100% Polyester wadding width 60 inches +/- 5% GSM 150 +/- 10%	22174 Sq. Meters

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.12	M/s. Gokaldas Exports Ltd
NC Meeting No.04-AM21 dated 15.10.2020 actually held on 27.11.2020	F. No. 01/84/171/00/157/AM 21/DEC V

**Decision:** M/s. Gokaldas Exports Ltd (SPL) vide their application dated 09th November 2020 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty.
Coverall (Woman) made of 100% Nylon Cordura Coated Woven Fabric,	Nos.	100% Nylon Cordura Coated Woven Fabric, width 57 inches +/- 5%, GSM 235 +/- 10%	Recommended 28232 Sq. Meters

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GSM 235 +/- 10% and 80% Cotton 20% Polyester Bedford Corduroy woven Fabric,	100 % Nylon Lining Fabric Width 57 inches +/- 5%, 73 GSM +/- 10%	17500 Sq. Meters
GSM 356 +/- 10%. STYLE NO 104418	65% Polyester 35% Cotton Twill Lining fabric width 66 inches +/- 5%, GSM 160 +/- 10%	2096 Sq. Meters
	100% Polyester fleece Knitted Lining Fabric, Width 60 inches +/- 5%, GSM 280 +/- 10%	1182 Sq. Meters
	80% Cotton 20% Polyester Bedford Corduroy woven fabric, Width 60 inches, +/- 5%, GSM 356 +/- 10%	1143 Sq. Meters
a conv of the analysis is the	100% Polyester wadding width 60 inches +/- 5%, GSM 150 +/- 10%	17800 Sq. Meters

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.13	M/s. Shahi Exports Pvt. Ltd. (SPL)
NC Meeting No.04-AM21 dated 15.10.2020 actually held on 27.11.2020	F. No. 01/84/171/00458/AM 21/DEC V

Decision: M/s. Shahi Exports Pvt. Ltd. vide their application dated 09.11.2020 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in

this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty.
Mens Trouser (Style No.116110) made of 94% Polyamide 6% Elastane Dyed Woven Fabric GSM 157 and 61% Polyester 37% Polyamide 2% Elastane Dyed	(Nos.)	1) 94% Polyamide 6% Elastane Dyed Woven Fabric GSM 157 (Tolerance + or – 10%)	Recommended 10640.00 (Sq. Mtrs.)
Woven Fabric GSM 240 (Tolerance + or – 10%)		2) 61% Polyester 37% Polyamide 2% Elastane Dyed Woven Fabric GSM 240 (Tolerance + or – 10%)	4032.00 (Sq. Mtrs.)

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

M/s. Shahi Exports Pvt. Ltd. (SPL) F. No. 01/84/171/00459/AM-21/DES-V

Decision: M/s. Shahi Exports Pvt. Ltd. vide their application dated 07.11.2020 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the

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case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List Qty Details of import item Qty. Recommended Mens Cargo Trouser (Style 91300 94% Polyamide 6% Elastane 205425 sq.met No.306447) made of 94% (Nos.) Dyed Woven Fabric GSM 157 (2.25 Sq. Polyamide 6% Elastane Dyed (Tolerance + or - 10%) Mtrs/Pcs.) Woven Fabric **GSM** 157 (Tolerance + or - 10%)

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

M/s. Shahi Exports Pvt. Ltd. (SPL)
F. No. 01/84/171/00460/AM-21/DES-V

**Decision:** M/s. Shahi Exports Pvt. Ltd. vide their application dated 09.11.2020 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty.
Ladies Three-Fourth Pant (Style No.AL8672) made of 96% Nylon 4% Elastane Dyed Woven Fabric GSM 138 (Tolerance + or – 10%)	14880 (Nos.)	96% Nylon 4% Elastane Dyed Woven Fabric GSM 138 (Tolerance + or – 10%)	Recommended 22320.00 (Sq. Mtrs.)

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

NC Meeting No.04-AM21 dated 15.10.2020 actually held on 27.11.2020	M/s. Shahi Exports Pvt. Ltd. (SPL) F. No. 01/84/171/00461/AM-21/DES-V
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**Decision:** M/s. Shahi Exports Pvt. Ltd. vide their application dated 09.11.2020 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List  Mens Cargo Shorts (Style No.103652) made of 98% Cotton 2% Elastane (Spandex)	Qty 12200 (Nos.)	Details of import item 98% Cotton 2% Elastane (Spandex) Dyed Woven Fabric GSM 285	Qty. Recommended 23180.00 (Sq. Mtrs.)
Dyed Woven Fabric GSM 285 (Tolerance + or – 10%)		(Tolerance + or – 10%)	

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual

विदेश व्यापार महार्ग शाल बाणिज्य एवं ज्वा नंजाल भारत परि उद्योग भवन, नई स्टिटी-110 0 user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.17	M/s. Shahi Exports Pvt. Ltd. (SPL)
NC Meeting No.04-AM21 dated 15.10.2020 actually held on 27.11.2020	F. No. 01/84/171/00462/AM-21/DES-V

**Decision:** M/s. Shahi Exports Pvt. Ltd. vide their application dated 12.11.2020 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty.
Mens Cargo Shorts (Style No.7MD2193) made of 55% Lenin 45% Viscos Dyed Woven Fabric GSM 195 (Tolerance + or – 10%)		55% Lenin 45% Viscos Dyed Woven Fabric GSM 195 (Tolerance + or – 10%)	1.60 Sq. Mtr./Pc

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.18  NC Meeting No.04-AM21 dated 15.10.2020 actually held on 27.11.2020	M/s. Shahi Exports Pvt. Ltd. (SPL) F. No. 01/84/171/00463/AM-21/DES-V
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**Decision:** M/s. Shahi Exports Pvt. Ltd. vide their application dated 12.11.2020 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty.
Ladies Shorts (Style No.524011) made of 100% Lenin Yarn Dyed Woven Fabric GSM 215 (Tolerance + or – 10%)	1300 (Nos.)	100% Lenin Yarn Dyed Woven Fabric GSM 215 (Tolerance + or - 10%)	Recommended 2990 (Sq. Mtrs.)

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.19 NC Meeting No.04-AM21 dated 15.10.2020 actually held on 27.11.2020	M/s. Shahi Exports Pvt. Ltd. (SPL) F. No. 01/84/171/00464/AM-21/DES-V
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**Decision:** M/s. Shahi Exports Pvt. Ltd. (SPL) vide their application dated 12.11.2020 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee

विवेश व्यापार महानिने लय वाणिज्य एवं उद्योग जालय भारत सरका उद्योग भवन, नई विल्लाना १००५ considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty.
Ladies Shorts (Style No.524008) made of 100% Lenin Yarn Dyed Woven Fabric GSM 215 (Tolerance + or – 10%)	8250 (Nos.)	100% Lenin Yarn Dyed Woven Fabric GSM 215 (Tolerance + or - 10%)	Recommended 14685 (Sq. Mtrs.)

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

अपर यहानिवेश विवेश व्यापार महानिवेशालय जानिज्य एवं उद्योग मंत्रालय भारत सरकार

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## Minutes for manual cases (offline) M.N. 04-AM21 Dt. 15.10.2020 Actually held on 27.11.2020

Case No. 01	M/s. Gaba Overseas Pvt. Ltd.
NC Meeting No. 04/AM21 dated 15.10.2020 actually held on 27.11.2020	F.No. 01/84/050/00391/AM14/DES-V
RA F.No. 33/24/040/00010/AM14	Adv. Authorization. No. 3310028348 dated 09.12.2013

Decision: The Committee considered the case as per agenda along with other relevant papers and noted that a communication dated 19.08.2020 received from O/o Joint Director General of Foreign Trade, Panipat for clarification of norms decision in meeting no-01/84-ALC3/2014 dt. 03.04.2014 against the above said Adv. Authorization. Norms Committee went through the details submitted in this case and decided to delete the GSM condition.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case Number: 02  NC Meeting No. 04/AM21 dated 15.10.2020 actually held on 27.11.2020	M/s Mars Creations HQ File No: Nil
RLA File No: 33/21/95/00067/AM19	Licence Nos.: 3210078680 Dt: 04.10.2018,3210078438 Dt.:23.03.2018
Decision: The Committee considered the	3210078584 Dt.: 28.11.2018,3230078320Dt.:28.11.2017,

Decision: The Committee considered the case as per agenda along with other relevant papers and noted that a communication dated 08.09.2020 received from O/o Joint Director General of Foreign Trade, Coimbatore for clarification as to whether color and cuffs can be classified as Fabric under Special Adv. Authorization. Norms Committee went through the details submitted in this case and decided that color and cuffs cannot be classified as Fabric under Special Adv. Authorization with direction to firm to pay the applicable customs duties and taxes with interest for EODC. RA concerned may take necessary action subject to compliance of other usual conditions.

Case No. 03	M/s. Manju International
NC Meeting No. 04/AM21 dated 15.10.2020 actually held on 27.11.2020	DAL OUT
RA F.No. 02/24/040/00155/AM18  Decision: Committee considered the case of	Adv Authorization No. 0210200000

Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply vide e-mail dated 26.08.2020. Based on written comments furnished by Shri Shaish Kumar, consultant and amendment sheet issued by RLA Calcutta Dt. 12.07.2019, the Committee approved the input output norms

HarrisTweed100% Wool	Qty. Recommended
HandwovenFabric T/CHarrisTweed100% WoolHandwovenFabric	4746.56 Sq. Mtr.
	T/CHarrisTweed100% WoolHandwovenFabri

ase No. 04		M/s. UVIRAJ GLOBAL PRIVATI	2 I IMITTED	
NC Meeting No. 04/AM2 15.10.2020 actually held	on 27 1	1.2020	F.No. 01/84/050/00547/AM19/DES	S-V
RA F.No. 06/24/040/00036/AM19/		Adv. Authorization. No. 06100389		
through the details submit by Sh. Kuldeep Singh, the Export item	e Comn	nittee app	e as per agenda alongwith other and ,based on written comments d proved the input output norms as u	relevant papers and wer lated 21.09.2020 furnishe
SAFEGUARD CARGO	Qty. 3099	mport	item LENE MESH (70% PVC+30%	Qty. Recommended
MESH NET(ASSORTED SIZE)	Nos.	POLYE	STER, Anti UV, Ripstop) Black	21634 Sq. Mtr.
RA concerned may take n	ecessary	action s	subject to compliance of other usu	

Case No. 05			M/s. UVIRAJ GLOBAL PRIVATE	LIMITED
NC Meeting No. 04/AM2 15.10.2020 actually held	on 27 1	1.2020	F.No. 01/84/050/00551/AM19/DES-	V
KA F.No. 06/24/040/00039/AM19/		Adv. Authorization. No. 061003901 23.10.2018		
through the details submit by Sh. Kuldeep Singh, the Export item	nsidered tted in tl e Comm Qty.	ittee app	e as per agenda alongwith other rand, based on written comments da proved the input output norms as un	elevant papers and wented 21.09.2020 furnished
SAFEGUARD CARGO TARPAULIN NET(ASSORTED SIZE)	618 Nos.	PVC Coated Targaulin Future T		Qty. Recommended 4217 Sq. Mtr.

on. No. 0610038938 dated 06.08.2018 alongwith other relevant papers and went
on. No. 0610038938 dated 06.08.2018
alongwith other relevant papers and wend ten comments dated 21.09.2020 furnished ttput norms as under:
O. D.
(neton) Plack 29007 Sq. Mtr.
100m, 350g/sqm nce of other usual conditions.
Ri

	M/s CHOWDHARY OVERSEAS LIMITED
ctually held on 27 11 2020	HQ F.No: 01/84/050/00474/AM16/ Dt.: 29.03.2016
oted that a communication dated 26.05.2020 regarde. Kanpur for clarification	Licence Nos.: 0610038278 Dt.:16.12.2015 s per agenda along with other relevant papers and eceived from O/o Joint Director General of Foreign weight V/s Gross weight in norms decision in meeting above said Adv. Authorization. Norms Committee

विदेश व्यापार महानि शालय वाणिज्य एवं उद्योग नेत्रालय भारत संस्कार चद्योग थवन, नई विल्ली-110 011